

GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF RURAL DEVELOPMENT

RAJYA SABHA
UNSTARRED QUESTION NO. 2531
TO BE ANSWERED ON 13/03/2026

RURAL EMPLOYMENT GUARANTEE SCHEMES

2531 Dr. V. Sivadasan:

Will the Minister of Rural Development be pleased to state:

- (a) the percentage of the total cost proposed to be borne by the Union Government under the Viksit Bharat-Guarantee for Rozgar and Aajeevika Mission (Gramin) (VB-G RAMG) Act;
- (b) whether, in comparison to the MGNREG Act, the Union Government's share as a percentage of total expenditure under the scheme will increase or decrease, the details thereof;
- (c) the percentage share borne by the Union Government under the MGNREG Scheme during the last five years; and
- (d) the percentage increase in the financial burden on State Governments under the VB-GRAMG scheme as compared to MGNREG?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT
(SHRI KAMLESH PASWAN)

(a), (b) & (d): The Viksit Bharat-Guarantee for Rozgar and Aajeevika Mission (Gramin) VB-G RAM G Act, 2025, provides for one hundred and twenty-five days of guaranteed wage employment in a financial year to every rural household whose adult members volunteer to do unskilled manual work.

As per Sub-section (4) of Section 22 of the Act, the State-wise normative allocation shall be determined by the Central Government for each state based on objective parameters as may be prescribed by the Central Government.

As per Section 22 of the Act, the Scheme implemented under the Act shall be a Centrally Sponsored Scheme and the fund-sharing pattern between the Central Government and the State Government shall be 90:10 for the North-Eastern States, Himalayan States and Union Territory (Uttarakhand, Himachal Pradesh and Jammu and Kashmir) and 60:40 for all other States and Union Territories with legislature.

Here it is also stated that for the financial year 2026–27, a Central share provision of ₹95,692.31 crore has been made for the Viksit Bharat-Guarantee for Rozgar and Aajeevika Mission (Gramin), representing the largest allocation ever for rural employment programme at Budget Estimate Stage. With the inclusion of the corresponding estimated State share, the total programme outlay is likely to exceed ₹1.51 lakh crore, which is expected to significantly accelerate rural transformation, large-scale employment generation and income enhancement in rural areas.

(c): Under the provisions of the Mahatma Gandhi NREGS, 100% of expenditure of the wage and administrative component is borne by the Central Government whereas 75% of the expenditure under the material component is borne by central Government and 25% is shared by the States/UTs. Further out of total expenditure, upto 40% can be spent on material component. This limit is applicable at district level.

Details of funds released under Mahatma Gandhi NREGS in the last five financial years are given below:

(Rs. in crore)	
Financial Year	Funds released
2020-21	111171.00
2021-22	98468.00
2022-23	90810.00
2023-24	89268.00
2024-25	85839.00
